GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTIN NO. 1905 TO BE ASWERED ON 29.11.2019

Passenger Ropeways

1905. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of proposals pending before the Ministry for establishment of passengers ropeways from various States, including Andhra Pradesh;
- (b) whether National Green Tribunal has relaxed the Forest (Conservation) Act guidelines for taking up passenger ropeways in hilly areas;
- (c) if so, the details thereof; and
- (d) the time by which the Ministry is likely to clear the above projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) There is no passenger ropeway proposal pending in the Ministry at present for approval under Forest (Conservation) Act, 1980.Whenever a complete proposal is received in the Ministry, the same is considered expeditiously as per the policy and norms.
- (b) and (c) Hon'ble National Green Tribunal has not relaxed any guidelines related to passenger ropeway in hilly areas under Forest (Conservation) Act, 1980. However, Ministry of Environment, Forest and Climate Change has issued guidelines on 05th August, 2019 whereby the forest area under the ropeway passage excluded from the total area sought for non-forestry use from the provisions of Forest (Conservation) Act, 1980 with certain conditions.
- (d) Does not arise.